## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: S.RAMAMURTHY

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. A.V. INBANILA

Representation for conselfa Respondent

Vnnh shok.

for Varyan R2 in CP

Mrs GRANDHI PRASAD

Mhs R. Heers

Vallabchem

Vallabchem

## **ORDER**

Counsel representing both the parties are present. Counsel for R2, R3 & R4 are also present. Counsel for petitioner is directed to cause private notice to R5 & R6 and file proof of service of notice by way of an affidavit by the next date of hearing. Counsel for R2, R3 & R4 sought time for filing reply in the main petition. Time extended at request for filing reply and service copy of the same to the other side in advance. Put up on 11.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)